

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/1245/2020

This the 02nd day of March, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Mr. Bilal Ahmad Ganaie Cost. Belt No. 708/S (Age 27 years) S/o Ghulam Hassan Ganaie R/o Zewan Srinagar District Srinagar and 13 ors.

.....Applicants

(Advocate:- Mr. N.A. Tabassum-**Not Present**)

Versus

1. Union Territory of J&K through Director General of Police J&K, Jammu.
2. Inspector General of Police Kashmir Zone Srinagar.
3. Senior Superintendent of Police Srinagar.
4. Senior Superintendent of Police Ganderbal.
5. Senior Superintendnt of Police Bandipora..

.....Respondents

(Advocate: Mr. Amit Gupta, Additional Advocate General)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Anand Mathur, Member-A)

Despite sending the link to the learned counsel for the applicants for joining the video conference, he has not joined the conference.

2. On the last listed date also i.e. 05.02.2021, nobody had joined the video conference on behalf of the applicants and the case was listed today i.e., 02.03.2021 for appearance of applicants. It seems that the applicants have lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of the applicants.

**(ANAND MATHUR)
MEMBER (A)**

Arun

**(RAKESH SAGAR JAIN)
MEMBER (J)**